

to ban deep sea fishing during the breeding seasons in the EEZ off the coast of a maritime State; this ban would be conditional and co-terminus with a similar trawl ban imposed by the concerned State Government. Accordingly, on the request of the State Government of Kerala and Karnataka, the Central Government has imposed a ban on operation on operation of all deep sea fishing vessels, including joint venture vessels, in the Exclusive Economic Zone off the coast to Kerala and Karnataka. The ban is co-terminus with a similar ban imposed by the Government of Kerala and Karnataka on operation of mechanised fishing vessels in coastal waters. The ban on deep sea fishing is effective upto 30th July, 1996 in case of Kerala and upto 31st August, 1996 in case of Karnataka.

(f) It would not be possible to obtain this information from all the coastal countries in the world. However, many such countries impose periodic bans regarding areas and/or specific gears and/or specific target species in the area of marine fishing.

[Translation]

Atomic Energy

1659. PROF. RASA SINGH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether there is frequent break-down of atomic power plant at Kota;

(b) the date on which the reactors were set up in Kota for the generation of atomic power, the amount spent thereon the the power generation capacity thereof;

(c) whether these atomic reactors have stopped functioning now and the latest technology to revive thee reactors is not available in the country; and

(d) whether it would be possible to generate power through these atomic reactors in future and if so, the extend of possibility?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YODINDER K. ALAGH) : (a) Unit-1 of Rajasthan Atomic Power Station (RAPS) at Kota which had been facing interruptions in the past is presently shutdown from February 1994 due to a minor but difficult heavy water leak from the Over Pressure Relief Device located in an inaccessible area. Unit-2, which had been performing well registering an overall capacity factor of about 60% and an avilability factor of about 72% has been shutdown from 1st August, 1994 for inservice inspection and eventual enmasse replacement of coolant channels and upgradation of systems.

(b) RAPS-1 was set up at a cost of Rs.73.77 crores with an initial capacity of 220 MWe and was commissioned in 1992. RAPS-2 with the same capacity

was set up at a cost of Rs.102.54 crores and was commissioned in 1980. Power Level of RAPS-1 was restricted to 100MWe since 1987 and RAPS-2 to 200 MWe w.e.f. 1.4.1991.

(c) and (d). The Scheme of fixing the leak at RAPS-1 based on indigenous technology is being worked out and the integrity of the coolant channels is under assessment in view of these factors the question of continued operation of RAPS-1 is under review based on techo-economic considerations. Technological capability has been developed indigenously to carry out enmasse coolant channel replacement is RAPS-2. Defuelling of the coolant channels has already been completed and cutting and removal of channels are progressing satisfactorily. The Unit is expected to be recommissioned in 1998 with a generation capacity of 200 MWe.

N.T.P.C.

1660. SHRI SOHAN BEER : Will the PRIME MINISTER be pleased to state :

(a) the annual turnover of National Thermal Power Corporation during 1993-94, 1994-95 and 1995-96;

(b) whether the turnover has increased during each successive years;

(c) if so, the percentage thereof; and

(d) the target set for turnover during the year 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTRY OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR.S. VENUGOPALACHARI) : (a) to (c). The details of annual turnover of National Thermal Power Corporation during the last three years and the percentage of increase in the turnover during each successive year are as under :-

Year	Turnover (Rs. Crores)	Increase(%)
1993-94	5918.33	-
1994-95	6359.84	7
1995-96	8258.71 (provisional)	30

(d) The target of turnover for the year 1996-97 is Rs.8740.98 crores.

[English]

World Bank Report

1661. SHRI BANWARI LAL PUROHIT : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has brought out a report on power situation in the country;